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O.A. No 327/2010

ORDER DATED 2<sup>nd</sup> OF FEBRUARY, 2012

Coram:

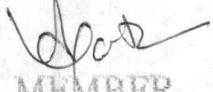
HON'BLE MR. C.R. MOHAPATRA, ADMINISTRATIVE MEMBER

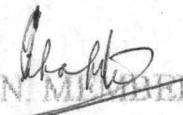
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HON'BLE MR. A.K. PATNAIK, JUDICIAL MEMBER

Heard Sri S.K. Sahoo, Ld. Counsel appearing for the applicant and Sri S. Barik, Ld. ASC for the Respondents.

2. Sri Sahoo, Ld. Counsel for the applicant submits that the applicant has already been selected as Postman/mail guard in the Examination conducted in the year, 2011. Hence, he wants to withdraw this O.A. Prayer is allowed in view of the memo filed by Sri Sahoo, Ld. Counsel for the applicant. Accordingly, this O.A. is dismissed as withdrawn.

  
JUDL. MEMBER

  
ADMN. MEMBER

KB